

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.80/13

Friday this the 01st day of February,2013

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

T.Raghavan
S/o.K Sreedharan
(Retd. Deputy Chief Operations Manager (FOIS) &
Principal, Multi Disciplinary Railway Training Institute
South Western Railway
Dharwar, Karnataka)
Residing at: "Sreepadam", Muttugandi
Ezhome Village, Payyangadi P.O,
Pin – 670 303, Kannur District

...Applicant

(By Advocate Mr.T.C Govindaswamy)

V e r s u s

1. Union of India,
represented by the
Secretary to the Government of India
Ministry of Railways, (Railway Board), Rail Bhavan
New Delhi – 110 001
2. The Director (Manpower Planning)
Ministry of Railways
(Railway Board), Rail Bhavan
New Delhi – 110 001
3. The General Manager
South Western Railway, Hubli,
Pin – 580 023
Dharwar District, Karnataka
4. The Chief Personnel Officer
South Western Railway, Hubli,
Pin 580 023, Dharwar District
Karnataka

...Respondents

(By Advocate Ms.P.K Radhika)

This application having been heard on 01st February 2013 this

Tribunal on the same day delivered the following :-

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ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The applicant's claim in this case is to grant teaching allowance, alleged to be admissible to him and in this regard he has filed representations vide Annexures A-13, A-14 and A-15, submitted in November 2012. Section 20(ii) of the Administrative Tribunals Act, 1985 provides a period of 6 months to be lapsed for consideration of such cases where the representations has not been disposed of. In this case, the same has not lapsed. The Tribunal is of the opinion that this Original Application can be disposed of with a direction to the respondents to consider the representations vide Annexures A-13, A-14 & A-15 in accordance with Rules, if necessary in consultation with Railway Board and dispose of the same by a reasoned and speaking order within a period of 2 months. It is made clear that the merit of the matter has not been considered by this Tribunal.

(Dated this the 1st day of February, 2013)



**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

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